

**HCPS No. 03/2014**

HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDINGS, BENGALURU-1  
DATED: 08<sup>th</sup> SEPTEMBER, 2017.

**Notification regarding recalling of Tender No. HCPS 03/2014**

**Dated: 20<sup>th</sup> July, 2017**

Tender was called by the High Court of Karnataka, Bengaluru to facilitate printing of copies as per the daily indents from the High Court for Printing, Scanning and Archiving of Judgments / Orders / Decrees and Retrieving services etc., in Principal Bench, High Court of Karnataka, Bengaluru, Benches at Dharwad and Kalaburagi through e-procurement portal of Centre for e-Governance, Bengaluru through a tender no. Tender No. HCPS 03/2014, dated 20<sup>th</sup> July, 2017.

In view of divergence in quotes in the e-Portal and commercial bid uploaded and Circular AE 165-Expenditure 12/2014 dated 21.03.2017, High Court of Karnataka recalled this tender.

Sd/-  
Tender Inviting Authority  
High Court of Karnataka,  
Bengaluru.